

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.11 – IA/(Dis.)/11(AHM)2024
In
C.P.(IB)/74(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

AHA Holings Pvt Ltd
V/s
Chandra Net Ltd

.....Applicant

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Ritesh Adatiya present in person
For the Respondent :

ORDER

IA/(Dis.)/11(AHM)2024

Liquidator is directed to file a synopsis as per the format of this Tribunal.

Re-list for further consideration on 10.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)